

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1081  
ANSWERED ON:12.08.2013  
RIVER POLLUTION BY INDUSTRIES  
Bhujbal Shri Sameer ;Gorakhnath Shri

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether some Government and private industrial units are releasing chemical fluids into rivers and polluting environment in various parts of the country including forest areas;
- (b) if so, the details thereof, industrywise, State-wise and the reaction of the people living in forest areas;
- (c) whether Central Pollution Control Board/State Pollution Control Boards (CPCB/SPCBs) have adopted any policy and taken any punitive action against such polluting industries; and
- (d) if so, the details thereof, State-wise, industry-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) As per information available from Central Pollution Control Board (CPCB), 839 grossly polluting industries (GPI) have been identified in the country discharging their effluents into surface water bodies and/or on land. State-wise list of GPIs is at Annexure-I.
- (c) & (d) CPCB and State Pollution Control Boards are empowered to monitor industries to ensure compliance with respect to effluents discharge standards notified under the Environment (Protection) Act, 1986, and to take action against the defaulting units under the statutory provisions.